

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

50(ND)14

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2020.**

**NAME OF THE COMPANY: M/s. Ashok Kumar Gupta & Ors. V/s. M/s. Meta
Plast Engineering Pvt. Ltd. & ors.**

UNDER SECTION 397/398 OF THE COMPANIES ACT, 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Advocates for the Petitioner
Advocates for the Respondent

ORDER

14th

Renotify this case for further consideration on ^{14th} May, 2020.

-Sd-

**(L.N. Gupta)
Member (T)**

-Sd-

**(Ina Malhotra)
Member (J)**